## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4757 ANSWERED ON:22.04.2015 . DEVELOPMENT OF SALT PAN LAND Shewale Shri Rahul Ramesh

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government has given permission for utilization of salt pan land in Mumbai and if so, the details thereof;

(b) whether the Government has evolved any policy for sharing the land between the State Government of Maharashtra and Union Government for development of the salt pan land to make it habitable;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) whether the Government proposes to constitute any tribunal for early disposal of land ownership and if so, the details thereof?

## Answer

## THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) Salt Lands in Mumbai admeasuring 98 acres were transferred to Ministry of Urban Development in the year 1987-88 from Salt Department under Department of Industrial Policy and Promotion. Out of this, Ministry of Urban Development has utilized 43 acres of land for construction of General Pool residential accommodation and Holiday Homes. Rest 55 acres had been transferred to M/o Finance, (Department of Revenue) Directorate of Custom and Central Excise in 2003 for their requirement and use.

(b) to (d):No , Madam.